

SL. No.27

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/499/2024 in Company Petition IB/151/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Neha Agarwal
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. VVSN Raju for the Financial Creditor.
Ld. Counsel Mr. G. Bhupesh for the Personal Guarantor.

Counter as well as objections to the RP report be filed within 2 weeks and Rejoinder, if any, within next 10 days. **Matter is adjourned to 04.06.2024.**

SD/-

MEMBER (T)

SD/-

MEMBER (J)